

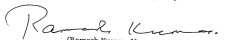
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

The following posting/transfer is hereby made with immediate effect, as under :-

| Sl. No. | Name & Employee Code of the Official | From | To |
|---------|--|---|--|
| 1. | Sh. Chetan Kumar, J.A E.C. - 51124433 | Copying Agency, East District, Karkardooma Courts, Delhi. | Reader in the Board of Ms. Tanvi Khurana, Principal Magistrate, JJB-V, Vishwas Nagar, Delhi. |
| 2. | Sh. Rajvansh, Sr. J.A E.C. - 41894657 | Reader in the Board of Ms. Tanvi Khurana, Principal Magistrate, JJB-V, Vishwas Nagar, Delhi | Copying Agency, East District, Karkardooma Courts, Delhi. |

Notes:- Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.


(Ramesh Kumar -1)
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 10320-10320 /Admn.(East)/KKD/Delhi

Dated: 24/12/2022

Copy forwarded for information and necessary action to:-

1. The Principal District and Sessions Judge(HQ), Tis Hazari Courts, Delhi.
2. The Officers concerned Karkardooma Courts, Delhi.
3. The DDO, East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (Judt.)/Incharge, Admn. I, II, & III, Tis Hazari Courts, Delhi.
5. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
6. The Dealing Assistant, CR, Admn.I, Tis Hazari Courts, Delhi.
7. The Officials concerned.
8. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
9. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
10. The concerned file.


Principal District & Sessions Judge: East District,
Karkardooma Courts, Delhi.

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